THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 37

Dated: Guwahati, the 2nd June, 2025

In terms of Section 4 (1) of the Commercial Courts Act, 2015, Hon'ble the Chief Justice has been pleased to constitute a Commercial Division of the Gauhati High Court, comprising of Hon'ble Mr. Justice Devashis Baruah, Judge, Gauhati High Court.

This Notification will come into force with immediate effect.

By Order,

REGISTRAR GENERAL

Memo No. HC.III-10/2024/2156-2155/G dated 2ndof June, 2025. Copy to:

- 1. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh.
- 2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Law Secretary, Nagaland / Mizoram / Arunachal Pradesh.
- 4. The Registrar (Vig. / Admin. / Judl. / Estt.), Gauhati High Court, Guwahati.
- 5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to circulate this Notification to all the sub-ordinate Courts).

- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7. The District & Sessions Judge, Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong, Assam.

(He/ She is requested to circulate this Notification amongst all Judicial Officers under his/ her jurisdiction).

- 8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 9. The Member Secretary, Assam / Nagaland / Mizoram / Arunachal Pradesh State Legal Service Authority.
- 10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 11. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 12. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 13. The Joint Registrar (________), Gauhati High Court, Guwahati.
- 14. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 15. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 16. The Deputy Registrar (_______), Gauhati High Court, Guwahati.
- 17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 18. The Asstt. Registrar (_______), Gauhati High Court, Guwahati.
- 19. The Court Manager, Gauhati High Court, Guwahati.
- 20. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload this Notification in the website of the Gauhati High Court).

- 21. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
- 22. The P.S. to Hon'ble Mr. / Mrs. Justice ______,
 Gauhati High Court, Guwahati.
- 23. The A.O. (Judicial), ______ Section, Gauhati High Court, Guwahati.
- 24. The Court Masters, Court No._____, Gauhati High Court, Guwahati.
- 25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
- 26. The Chief Security Officer, Gauhati High Court, Guwahati.
- 27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 28. The Gauhati High Court Notice Board (Old Block & New Block).

REGISTRAR GENERAL